



भारतीय बीमा विनियामक और विकास प्राधिकरण  
INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA

**Title:**SUO-MOTU Disclosers

**Reference No.:**Section 4(1) (b)(iv) of RTI Act, 2005

**Date:**15/07/2020

Norms set by it for the discharge of its functions:

S. No	Details of disclosure
(I)	<a href="#">Nature of functions/ services offered</a>
(ii)	<a href="#">Norms/ standards for functions/ service delivery</a>
(iii)	<a href="#">Process by which these services can be accessed</a>
(iv)	<a href="#">Time-limit for achieving the targets</a>
(v)	<a href="#">Process of redress of grievances</a>